

communal harmony and to the interest of national integration can be dealt with under the provisions of the Unlawful Activities (Prevention) Act, 1967, as amended by the Criminal Law (Amendment) Act, 1972. The question whether the provisions of this law should be invoked in respect of any organisation is examined by Government from time to time in the light of the material available in respect of the activities of the organisation.

(b) Government has no information to indicate that the R.S.S. can be deemed to be an 'unlawful association' as defined in the Unlawful Activities (Prevention) Act.

Low Cost Economy

326. SHRI K. RAMAMURTHY: Will the Minister of PLANNING be pleased to state:

(a) has the Planning Commission resolved the view-point of the Prime Minister, which is repeated frequently, about "Low cost economy" and the Reserve Bank Governor's categorical statement as announced by him in the Seminar held in Pune on January 2, 1979 on Pool of expert counsel that simple living has no credence and is also not a factor contributing to economic growth, while the Sixth Five Year Plan is being formulated; and

(b) whether Sixth Plan proposals will lead to low-cost economy or not?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) The views expressed by the Governor, Reserve Bank in Pune on January 2, 1979, which were not correctly reported in the press, are not inconsistent with emphasis on reducing costs in the economy or the approach of the Sixth Plan. He said that there was need to improve the living standards of the poor.

(b) Reduction in costs of industrial and agricultural production can be achieved by increased productivity in all sectors of the economy, economy in the use of capital, and the provision of inputs, including credit, at the right time and place at reasonable prices. These are the policies recommended in the Draft Five Year Plan (1979-83).

Setting up of Newsprint Plant at Bhadravati, Karnataka

327. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether a newsprint plant is being set up at Bhadravati in Karnataka State; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Mysore Paper Mills are implementing a project for the manufacture of 75,000 tonnes per year of newsprint at Bhadravati. Civil works are in progress and plant and machinery have also started arriving at site. The project is expected to be commissioned by 1980-81.

Tension on Assam-Nagaland Border

328. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that tension prevails on Assam and Nagaland border and about 2000 panic stricken persons had taken shelter in the camps set up by Government; and

(b) if so, what steps have been taken by the Centre to restore confidence and handle the situation?